

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

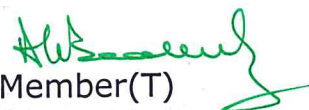
**ORDER**

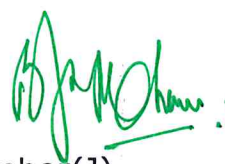
Counsels for both sides are connected through video conference.

Time prayed for filing rejoinder.

At request time is enlarged.

List the matter on 10.03.2021.

  
Member(T)

  
Member(J)

pavani